2242

Oral Answers SMOKE ABSORBING CHIMNEYS

*2204. Giani G. S. Musafir: Will the Minister of Works, Housing and Supply be pleased to state:

- (a) whether it is a fact that one gentleman has invented smoke absorbing chimneys and that the same have been fitted in the new residential quarters for M.P.'s; and
- (b) whether it is a fact that the same gentleman has offered his services to the Government to produce power engines to be run by natural energy?

The Minister of Works, Housing and Supply (Sardar Swaran Singh): (a) A local firm of furnishers has manufactured a new type of oven, which burns coal, coke and char-coal and if used properly, it keeps the room practically smoke free, during the process of igni-tion. This type of oven has been installed in the new flats for Actually it is the process and the arrangement in the chullah that prevents the smoke from going into the room in the initial process of burning.

(b) Government are not aware of any such offer, except one which was received sometime back by the Council of Scientific and Industrial Research, from a gentleman who claimed that Petrol Engines could be run on water alone. Detailed investigation of this claim has shown that it is workable

گهانی جی- ایس - مسافر: پنچهلے ایک سال میں کتنے لوگوں نے اس طرح کی ایجادات کے لئے گورنمذت کو درخواستير پيش کي هيي -

Giani G. S. Musafir: How many persons have sent letters to the Government claiming such inventions, during the last one year?]

सरदार स्वर्ण सिंह: इस किस्म की फेंटास्टिक (fantastic) क्लेम (claim) किसी और ने नहीं किया।

ANTI-FOREIGN RIOTS IN CAIRO

*2205. Shri H. N. Mukerjee: Will the Prime Minister be pleased to state:

(a) whether Government lodged a protest with the Government of Egypt in regard to the anti-foreign riots which took place at Cairo on January 26, 1952; and

(b) whether any notes were sent to any other Governments before the said Cairo incidents with regard to the activities of the British forces in Egypt?

The Prime Minister (Shri Jawaharlal Nehru): (a) No.

(b) No.

पश्चिमी पाकिस्तान के हरोजनभंगी *२२०६. श्री बाल्मीकी: क्या प्रधान मंत्री यह बतलाने की कृपा करेंगे:

- (क) क्या यह सत्य है कि पाकिस्तान सरकार परिचमी पाकिस्तान में रहने वाले हरिजन भंगियों को हिन्दू मानने के लिये तैयार नहीं हैं ; तथा
- (ख) इस सम्बन्ध में भारत सरकार की क्या नीति रही है ?

The Parliamentary Secretary to the Prime Minister (Shri Satish Chandra): (a) The Government of India are not aware of any notification issued by the Government of Pakistan under which the Harijans are not to be classified as Hindus. The Government of Pakistan, however, recognize Harijan sweepers as 'Achhuts' who are treated as being distinct from caste Hindus.

(b) Does not arise in view of answer to (a) above.

श्री बाल्मीकी: क्या यह सच है कि भारत और पाकिस्तान के बीच में कानुफ़ेंसों में पाकिस्तान ने कड़े ढंग से मना किया है और कहा है कि यह हिन्दू नहीं हैं ?

श्री सतीश चन्द्रः मेरे स्थाल में यह कहा है कि वे कास्ट हिन्दू नहीं हैं। उन को अलग विभाग में रखा है। लेकिन हिन्दू नहीं हैं। ऐसी बात नहीं कही है।

श्री बाल्मीकी: क्या वे हरिजन स्वीपर (sweeper) जो रहने वाले तो भारत के हैं, जिन के मां, बाप, पत्नी, बच्चे सब यहां पर हैं, जिन की जायदाद यहां पर है और जब वे छुट्टी पर यहां भारत में आते हैं तो फिर किसी वजह से उन का जी वहां जाने को नहीं चाहता, वह यहां रहना चाहते